

**GOVERNMENT OF INDIA
HUMAN RESOURCE DEVELOPMENT
LOK SABHA**

UNSTARRED QUESTION NO:3002
ANSWERED ON:13.12.2005
RESERVATION IN PRIVATE EDUCATIONAL INSTITUTIONS
Pathak Shri Brajesh

Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

- (a) whether the Union Government has convened a meeting of the representatives of various organisations/groups on 23rd August, 2005 to reconsider over the Supreme Court's verdict to do away with reservation in the private educational institutes not getting Government aid;
- (b) if so, the details thereof alongwith the suggestions given by the representatives of various organisations/groups; and
- (c) the steps taken by the Government in this regard?

Answer

MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SHRI M. A. A.FATMI)

(a) to (c): A meeting of leaders of all political parties in Parliament has, on the 23rd August, 2005, arrived at a broad consensus to frame a suitable legislation for ensuring the social justice in admissions to unaided educational institutions without affecting the rights of the minorities under Article 30(1) of the Constitution. A Conference of the Ministers of Higher & Technical Education of the States held on the 27th August, 2005, has also endorsed the said consensus. The Government is in the process of formulating a suitable policy in this regard.